

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**RAJYA SABHA**

**UN STARRED QUESTION NO. 115**

**ANSWERED ON 02/02/2023**

**Nominee of the Government in Collegium System**

**115. SHRI VIVEK K. TANKHA :  
SHRI SUSHIL KUMAR GUPTA:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- a) whether it is a fact that a suggestion has been made to the Supreme Court to include a nominee of the Government in Collegium for appointments to higher judiciary;
- b) whether this suggestion is the official stance of Government in this matter;
- c) whether any consultations with the Law Ministry and other stakeholders were done before making the suggestions; and
- d) if so, the details thereof?

**ANSWER**

**MINISTER OF LAW AND JUSTICE**

**(SHRI KIREN RIJJU)**

(a). No Sir.

(b) to (d): Question does not arise.

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